NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 09/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Rawmet Resources Pvt.LtdVs- The Durgapur Projects Ltd		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Mr. Ratnakiko	Banerjee, So. Adr.	Operational creditar/ Applicant	Sourjya Roy
2.	31.01.2018.			
3.	Hr. Ayan In the Alv.			
4. Hr. Agan Son la, Ahr. 4. Hr. Sowija key, Ahr. 5. Mr. Alshairt Mitra trAdu 6. Mr. S. Bhattachay Adu & Perpendu 31/11/2 B. Mr. J. Karra Adu ORDER 8) D. M. Ld. Counsel for the operational creditor and the				
6. Mr. S. Bhatachang How & festion				
*	W6-1.6.	sin Adv	ORDER	
8)	D La	Ld. Counsel for t	he operational creditor	and the

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of this Tribunal for filing reply. Prayer is granted and reply received.

Ld. Counsel for the operational creditor prayed for further time for rejoinder. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 22/02/2018.

(Jinan K.R.) Member (J)

Sd